

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.3 - IA/1009(AHM)2024  
In  
C.P.(IB)/159(AHM)2023

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Mekaster Finlease Ltd  
V/s  
Tiaan Consumer Ltd

.....Applicant

.....Respondent

**Order delivered on: 10/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mohd. Nazim Khan, PCS  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

**IA/1009(AHM)2024**

Ld. PCS for the Applicant submitted that connected matters are listed for hearing on 29.07.2024, hence, this matter may also be listed on same date.

Re-list on 29.07.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**